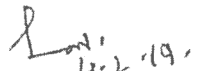


OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
DHALAI JUDICIAL DISTRICT :: AMBASSA

Monthly Statement Pendency & Disposal Report for the Month of **January, 2019**

Sl.No	Name of the Court	Civil		Criminal		Petty Case		Total	
		Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
1	District & Sessions Judge, Dhalai Judicial District, Ambassa	73	4	462	12			535	16
2	Addl. District & Sessions Judge, Dhalai Judicial District, Kamalpur	59	5	162	56			221	61
3	Chief Judicial Magistrate -cum- Civil Judge(Sr.Div), Dhalai Judicial District, Ambassa	52	11	96	28	234	31	382	70
4	Sub-Divisional Judicial Magistrate, Kamalpur, Dhalai Judicial District	4	1	117	18	243	70	364	89
5	Sub-Divisional Judicial Magistrate, Gandacherra, Dhalai Judicial District	0	0	59	12	87	87	146	99
6	Sub-Divisional Judicial Magistrate, Longtharai Valley, Dhalai Judicial District	7	1	266	28	1647	347	1920	376
7	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Kamalpur, Dhalai Judicial District	34	8	117	14	267	54	418	76
8	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Ambassa, Dhalai Judicial District	8	0	44	3	106	25	158	28
<b>Total</b>		<b>237</b>	<b>30</b>	<b>1323</b>	<b>171</b>	<b>2584</b>	<b>614</b>	4144	815
								4144	815

  
 (S.K. Majumder)  
 District & Sessions Judge,  
Dhalai Judicial District, Ambassa